

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 39 of 2014

Dated : 29th July, 2015

In the matter of:

Shree Renuka Sugar Ltd.

.... Appellant(s)

Versus

Gujarat Energy Transmission Corp. Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant (s) : None

Counsel for the Respondent(s) : None

ORDER

Bench did not assemble today.

Matter is posted for hearing on **24th August, 2015.**

Court Master

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